

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 215**  
**(IB)-1164(ND)2019**  
**IA-611/2021, IA-1357/2020**

**IN THE MATTER OF:**

**M/s. Punjabi Accessories Pvt. Ltd.**

... **Applicant/Petitioner**

**Vs.**

**M/s. Kredo Beauty Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 28.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Atanu Mukherjee, Advocate for RP & Mr. Ravi Bansal, RP

**ORDER**

Renotify this case on 18.08.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**